

release additional quantity of Ammonium Sulphate so that the requirements of the drugs units can be met.

- (4) It was decided to air-lift 10 tons of Chloroquin Phosphate for meeting the immediate requirements of the country.

सिक्किम के सम्बन्ध में भारत के विरुद्ध चीन का प्रचार

1548. श्री हरी सिंह :  
श्री सी० के० चन्द्रपन :

क्या विदेश मंत्री यह बताने की कृपा करेंगे कि

(क) क्या सरकार की सिक्किम के सम्बन्ध में भारत के विरुद्ध चीन द्वारा हानि में किये गये प्रचार का पता है, और

(ख) यदि हाँ, तो इस पर सरकार की क्या प्रतिक्रिया है तथा चीन द्वारा प्रदेशों में भारत को बदनाम किये जाने के विरुद्ध क्या कार्यवाही का गई है ?

विदेश मंत्रालय में उप-मंत्री (श्री विपिनपाल दास) (क) जी हाँ ।

(ख) भारत सरकार का यह निष्पत्ति मत रहा है कि भारत-सिक्किम संबंधों में किसी दृष्टि का कोई सरकार नहीं है। अपने मिशन को और मजबूत देशों को भारत-सिक्किम संबंधों व विकास के बारे में पूरी तरह सूचित करने के लिए उचित कदम उठाये गये हैं। भारत की गिरावट आमतौर से अन्तर्राष्ट्रीय स्तर पर स्वीकार की गई है।

#### Review of Simla Agreement

1549. SHRI PRIYA RANJAN DAS VUNSI: Will the Minister of EXTERNAL AFFAIRS be pleased to state.

(a) whether the Simla Agreement has been reviewed by India and Pak-

istan for proper implementation recently;

(b) whether any fresh or new point has arisen out of the agreement for inclusion or exclusion in the main agreement; and

(c) In how many ways the Simla Agreement has been implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) Since the signing of the Simla Agreement, there have been several meetings between India and Pakistan for the implementation of its various provisions. At these meetings, the progress of implementation has been reviewed as found necessary.

(b) No, Sir.

(c) Out of the various provisions of the Simla Agreement, the implementation of paragraph 4, namely the delineation of the Line of Control in Jammu and Kashmir resulting from the ceasefire of December 17, 1971 and the withdrawal of Indian and Pakistani troops to their side of the international border was completed in December 1972. As a result of the Delhi Agreement and the Tripartite Agreement signed between Bangladesh, India and Pakistan, the repatriation of Prisoners of War and civilian internees who had surrendered to the Joint Command in Bangladesh, was completed on 30th June, 1974. The implementation of various normalisation measures envisaged in paragraph 3 of the Simla Agreement is now in progress and agreement on exchange of postal articles and telecommunication as well as the visa agreement were signed on September 14, 1974, at Islamabad Talks for the resumption of airlinks including overflights have started on 18th November and those for exploring the possibilities of trade with Pakistan are scheduled to be held later this month.